OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH: ALLAHABAD.

ALLAHABAD, THIS THE 28th DAY OF FEBRUARY, 2006.

QUORUM: HON. MR. A.K. BHATNAGAR, J.M.

HON. MR. A.K. SINGH, A.M.

CCA NO. 165 OF 2005

IN

ORIGINAL APPLICATION NO. 1605 OF 2004

Hub Lal Saroj, aged about 56 years, Son of Late Nachkawoo, working as Head Clerk, Engg. Department, N.C. Railway, Headquarters Office, Allahabad.

...... Applicant.

Counsel for applicant : Shri S.K. Kushwaha.

Versus

- Shri Budh Prakash, General Manager, N.C. Railway, Headquarters Office, Allahabad.
- Shri Om Prakash, Chief Personnel Officer, N.C.
 Railway, Headquarters Office, Allahabad.

......Respondents.

Counsel for Respondents : Sri A.K. Gaur.

ORDER

HON. MR. A.K. BHATNAGAR, J.M.

This Contempt Petition has been filed for punishing the respondents for willful disobedience of the order dated 13.4.2005 passed in O.A. No.1605/04. Counsel for the respondents invited our attention towards paragraphs 23 and 24 of the C.A. along with the compliance report dated 29.12.2005 and submitted that the order passed by this Tribunal has been fully complied with. As far as the promotion of the applicant is concerned, the same 15 under consideration. The respondents have filed a writ petition in the Hon'ble High Court but the compliance has been made subject to outcome of that petition. After hearing the counsel for the parties and on



perusal of records available before us, we are of the view that the due compliance has substantially been made and now no case of contempt continues. Accordingly, the contempt petition is dismissed and the notices issued to the respondents are hereby discharged.

A.M.

J.M.

Asthana/